NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For Orders	433(e)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Counsel for petitioner is absent. Petitioner is called, absent. So far, Petitioner has not collected notices prepared by the Registry for service on the respondents. Therefore, Registry is directed to send notices directly to the respondents.

List it on 06.04.2017.

MEMBER (J)

MEMBER (T)